NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.36/BB/ 17	-	For filing report of ROC/RD	230/ 232	Manipal Hospitals (Whitefield) Pvt Ltd

	NABAT /INI CADITAL			
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPR	ESENTATION TO WHOM	SIGNATURE
1)	Premee	Herti	Roc	Pos
2.	8AJ1.P. J	5HN	A Livere La	10-11-17
	Counce	ol for natitioner	A describe for Present. Smt. Pre	ma Hatti Standing
	Counse	er for pentioner	is present. Sint. The	ma Hatti, Standing
	Counsel app	earing for RO	C & RD is present.	She reported that,

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. She reported that, reports of ROC/RD are filed in the registry. Registry is directed to verify and put up. For filing O.L Report in the Transferor Company list it on 30/11/2017.

Member (T)

Member (J)